

Reports and Accounts (2022-23) of SECI, New Delhi and NIPER, Ahmedabad, Gujarat and related papers

नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री; तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री भगवंत खूबा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(i) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (a) Twelfth Annual Report and Accounts of the Solar Energy Corporation of India Ltd. (SECI), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11321/17/24]

(ii) A copy (in English and Hindi) of the Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Ahmedabad, Gujarat, for the year 2022-23, together with the Auditor's Report on the Accounts, under sub-section (4) of Section 23 of the National Institute of Pharmaceutical Education and Research (NIPER) Act, 1998.

[Placed in Library. See No. L.T. 11433/17/24]

- I. Notifications of the Ministry of Finance**
- II. Report and Accounts (2022-23) of IFCI Limited, New Delhi and related papers**
- III. Liquidator's Report on voluntary winding up of IIBI Limited, Kolkata, for the period from 01.10.2023 to 31.12.2023**
- IV. Report and Accounts (2022-23) of IIFCL, New Delhi and related papers**
- V. Report (2022-23) on the performance of Central Public Sector Enterprises**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KARAD):
Sir, I lay on the Table:—

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Financial Services), under sub-section (5) of Section 55 of the National Housing Bank Act, 1987, along with Delay Statement: -

- (1) S.O. 600(E)., dated the 31st July, 1989, publishing the National Housing Bank (Issue and Management of Bonds) Regulations, 1989.